MONTHLY REPORT ON COMMERCIAL COURTS MARCH, 2023

Sr. No.	Name of the Court	Total Disposal	Average Time Taken (in days)			
			Filing & Service	Trial Judgment	& Enforcement Judgment	0
CENTR	AL DISTRICT					
1	SH. SANJEEV KUMAR AGGARWAL DISTRICT JUDGE (COMMERCIAL COURT)- 01		2	649	350	
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	133	2	387.82	699.86	
3	MS. ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	75	1	497.69	341.44	
4	MS. NISHA SAXENA DISTRICT JUDGE (COMMERCIAL COURT)-04	79	2	613	460	
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	57	2	4444.87	120.63	
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-06	64	2	459	275	
7	MS. KAVERI BAWEJA, DISTRICT JUDGE (COMMERCIAL COURT)-07 (New Court w.e.f. 24.08.2022)	15	2	938	0	
WEST D	ISTRICT				Y	_
8	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL)-01	158	12	262	0	
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	109	5	491	0	
NEW DE	LHI DISTRICT					
10	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	42	57	559	316	
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	48	207	586	11	
12	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	23	28	488	141	
OUTH D	DISTRICT		Y		T	7
13	SH. PREM KUMAR BARATHWAL, DISTRICT JUDGE (COMMERCIAL COURT)- 01	124	60	94.48	365	
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	118	60	124	90	
15	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 (new court w.e.f. 16.09.2022)	82	60	233	365	
16	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)-04 (DIGITAL)	70	7	50	217	

Sr. No.	Name of the Court	Total Disposal in the month	Average Time Taken (in days)			
			a Camina	Trial & Judgment	Enforcement of Judgment	
OUTH-	EAST DISTRICT				, .	
17	SH. LAL SINGH, DISTRICT JUDGE (COMMERCIAL)-01 w.e.f. 16.11.2022	18	37	397	90	
18	MS. NEELAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	33	60	569	90	
19	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03 (new court w.e.f. 16.09.2022)	26	This is newly constituted court functioning w.e.f 17.09.2022. Cases are being received by way of transfer and the cases are mostly at the stage of completion of pleadings, service and etc. 33 new cases have been filed and 2 cases have been received by way of transfer in courts during 01.03.2022 to 31.03.2022. Further, it is submitted that for a proper estimate of the average disposal by this Court, it would be appropriate to wait for the data at least six months of full functioning of the Court.			
20	MS. ANU GROVER BALIGA, DISTRICT JUDGE (COMMERCIAL COURT)-04 (new court w.e.f. 16.09.2022)	0	It is submitted that this is a newly constituted court and has started functioning w.e.f. 19.09.2022. On an average about 10-12 caes are being Cases are being received by transfer on a daily basis and most of the cases are at the stage of completion of pleading, service etc. None of the case was disposed off during the month of March, 2023 as Ld. PO was on CCL. For the purpose of estimate disposal, it would be appropriate to wait for a few month of functioning of this court.			
21	MS. PREETI AGGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-05 (new court w.e.f. 16.09.2022)	V 42	This is newly constituted court functioning w.e. 19.09.2022. Cases are being received by way o transfer from 2 courts and the cases are mostly a the stage of completion of pleadings, service and etc. 26 new cases has been filed and 7 cases have been received by way of transfer in this courduring 01.03.2023 to 31.03.2023. Further, it is submitted that for a proper estimate of the average disposal by this Court, it would be appropriate to wait for the data of at least six months of ful functioning of the Court.			
22	MS. NIRJA BHATIA, DISTRICT JUDGI (COMMERCIAL COURT)-06 (new court w.e.) 16.09.2022)	E f. 37	This is newly constituted court functioning w.e. 20.09.2022. Cases are being received by way of transfer and the cases are mostly at the stage of completion of pleadings, service and etc. 33 necroses have been filed and 10 cases have been received by way of transfer in this court durin 01.03.2023 to 31.02.2023.			
23	SH. RAJESH KUMAR SINGH, DISTRIC JUDGE (COMMERCIAL COURT)-0 (DIGITAL) (new court w.e.f. 16.09.2022)	T 7 29	3	275	198	
A OT D	ISTRICT		γ			
24	SH. SANJAY SHARMA-I, DISTRICT JUDG (COMMERCIAL)-01	E 112	1.6	732	354	
25	SH. CHANDRA SHEKHAR, DISTRIC JUDGE (COMMERCIAL COURT)-02 (ne court w.e. f. 24.08.2022)	T 35	1	373	84	
- 1	TACT DISTRICT	,				
NORTH 26	MS. BARKHA GUPTA, DISTRICT JUDG (COMMERCIAL)	6 4	34	314	259	

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			Filing & Service	Trial & Judgment	& Enforcement of Judgment	
SHAHD	ARA DISTRICT					
27	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE (COMMERCIAL)-01	37	1 to 2 days	636.17	335.32	
28	MS. SUKHVINDER KAUR, DISTRICT JUDGE(COMMERCIAL)-02	46		422	276	
29	SH. SURENDER SINGH RATHI, DISTRICT JUDGE (COMMERCIAL COURT)-03	41		363.58	124	
30	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)-04 (new court w.e.f. 16.09.2022)	27		555.04	450	
NORTH-	WEST DISTRICT					
31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	129	5	180	382	
NORTH	DISTRICT					
32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL)	141	2	510	365	
OUTH-	WEST DISTRICT					
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)-01	97	4	602	484	
34	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-02 (new court w.e.f. 24.08.2022)	. 49	9	406	571	
35	SH. RAKESH SYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 (new court w.e.f. 24.08.2022)	62	6	531	442	